

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

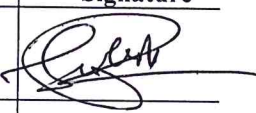
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.61/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/411/2016
NAME OF THE COMPANY	Pinnae Feeds Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Pinnae Feeds Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Subash	Advocate	9849056556	
		Sobash.pothireddy@gmail.com	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Subash	Advocate	11	

ORDER

Heard. Shri P.Subash, Ld. Counsel for Petitioner.

C.P. is disposed of by a separate order.


Member (T)

pc


Member (J)